

SECTION IV B

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

Listed on.22.7.2013  
Court No.8  
Item No.68

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL)NO. 5230 OF 2013  
WITH PRAYER FOR INTERIM RELIEF

D.H.B.V.N.L Vidyut Nagar, Hisar & Ors. ...Petitioner(s)  
Versus

Yashvir Singh Gulia ...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.2.2013, when the Court was pleased to pass the following order :-

" In view of the letter circulated by learned counsel for the respondent seeking time for filing reply affidavit, adjourned for three weeks."

It is submitted that counsel for the sole respondent has on 16.7.2013 filed Counter affidavit. (Copy of the same is circulated to the Hon'ble Court).

Service of show cause notice is complete.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 19th day of July, 2013.

ASSISTANT REGISTRAR

Copy to: Mr. Kamal Mohan Gupta, Adv.  
Mr. Gaurav Sharma, Adv.

ASSISTANT REGISTRAR